

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

IA 6 in CIVIL APPEAL NO. 7127 OF 2008

NIRAJ Appellant (s)

VERSUS

STATE OF MAHARASHTRA & ORS. Respondent(s)  
(With appln(s) for early hearing and office report )

Date: 08/03/2010 This Appln. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Appellant(s) Mr.\_\_\_\_,Adv.(Proxy,name not given)  
for Mr. Shivaji M. Jadhav,Adv.

For Respondent(s) Ms. Asha Gopalan Nair,Adv.(NP)

UPON hearing counsel the Court made the following  
O R D E R

List the appeal during summer vacation,2010.

Application for early hearing disposed of.

(G.V.Ramana)  
Court Master

(Veera Verma)  
Court Master